

[Sh. Arif Mohammad Khan]

rangements would be made in Delhi within this week, and in Bombay, Calcutta and Madras by the end of December, this year. Thereafter efforts will be made to provide similar facilities at all places having hotels near airports.

Officers have been designated by Indian Airlines to supervise different locations for providing assistance like refunds, text vouchers, hotel accommodation, retrieval of baggage, transmission of messages. etc

To have an independent feedback regarding the quality of services being provided by Indian Airlines, the Consumer Council has been requested to send representatives to make surprise inspections and report on the working of various services and facilities at Palam airport to Indian Airlines as well as the Ministry. This will begin as a pilot scheme in Delhi and, if successful, will be extended to other cities in the country

These steps it is hoped, will result in visible improvement in the quality of service to passengers in the very near future

12.24 hrs

BUSINESS ADVISORY COMMITTEE

First Report

SHRI BRAHM DUTT (Tehri Garhwal) I beg to move.

That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 26th December, 1989 "

MR SPEAKER The question is

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 26th December, 1989 "

The Motion was adopted.

SHRI SAMARENDRA KUNDU (Balasore): Sir, I was on a point of order. I came close to you even.

MR. SPEAKER: What is your point of order?

SHRI SAMARENDRA KUNDU: During the course of discussion, one hon. Member referred to Baba Amte and Pandit Sunder Lal Bahuguna as '.....' If it is there on record, I would request you to expunge it.

[*Translation*]

MR SPEAKER: As I have already told the hon Member, any reference to Baba Amte or any other person who is not a Member of this House will not go on record.

[*English*]

Now, the House will take up Matter under Rule 377

12.26 hrs

MATTERS UNDER RULE-377

- (i) **Need to rehabilitate Tribal Families in Maharashtra displaced due to Sardar Sarover Inter-State Project.**

[*English*]

SHRI SHANTARAM POTDUKHE (Chandrapur). Sir, Sardar Sarovar Interstate Project between Maharashtra, Gujarat and Madhya Pradesh has created problems for 1655 tribal families in Maharashtra. Around 1393 families desire to settle and 2583 42 hectares of land is required for resettlement. Maharashtra Government proposed this land in Taloda Taluka of Dhutia district. Compensatory afforestation is proposed in 19,000 hectares of land

In the interest of social and ethnic cul-